

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 209/TT/2021**

**Subject:** Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period for Asset-1: 2 numbers 400 kV line bays and 2 numbers 50 MVAR Switchable line reactors each at Cuddapah GIS and Madhugiri ends for terminating Cuddapah – Madhugiri 400 kV (quad) D/c line and Asset-2: 2 numbers 765 kV line bays and 1 number 240 MVAR Switchable line reactor on each circuit of Vemagiri II- Chilakaluripeta 765 KV D/c line at Vemagiri II Pooling Station (2 numbers 240 MVAR Switchable line reactors) under "Sub-station Works Associated with Strengthening of Transmission System beyond Vemagiri" in Southern Region.

**Date of Hearing** 6.1.2022

**Coram** Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

**Petitioner** PowerGrid Corporation of India Limited

**Respondents** Karnataka Power Transmission Corporation Limited and 17 others

**Parties Present:** Shri S. Vallinyagam, Advocate, TANGEDCO  
Shri S.S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri V.P. Rastogi, PGCIL  
Shri A.K. Verma, PGCIL  
Dr. R. Kathiravan, TANGEDCO  
Shri R. Ramalakshmi, TANGEDCO  
Shri R. Srinivasan, TANGEDCO

**Record of Proceedings**

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

